

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. 55 of 1993.

Thursday, the 28th day of July 1994.

CORAM:

HON'BLE SHRI S KASIPANDIAN, ADMINISTRATIVE MEMBER

HON'BLE SHRI P. SURYAPRAKASAM, JUDICIAL MEMBER

N.C. Joseph, Chowkidar,
Perumanoor Post Office,
Ernakulam.

.. Applicant.

(By Advocates P. Santhoshkumar and
Shri P. Sathikumar)

Vs.

1. Union of India, rep. by
the Secretary, Ministry of
Communications, New Delhi.

2. The Postmaster General,
Central Region, Kochi-16.

3. The Senior Superintendent of
Post Offices, Ernakulam Division,
Kochi-16.

4. The Postmaster, Perumanoor Post
Office, Ernakulam.

.. Respondents.

(By Advocate Shri K. Karthikayya Panicker, ACGSC.)

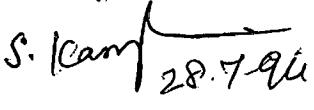
ORDER

S.KASIPANDIAN, ADMINISTRATIVE MEMBER

The learned counsel for applicant submits that he wants to withdraw the application reserving his right to make a representation to the higher authorities on redressal of his grievances. Application is, therefore, dismissed. No order as to costs.

Dated, the 28th day of July, 1994.


(P. SURYAPRAKASAM)
MEMBER (J)


(S. KASIPANDIAN)
MEMBER (A)